

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1700
ANSWERED ON:03.12.2014
SELF FINANCE HOUSING SCHEME
Raj Dr. Udit

Will the Minister of URBAN DEVELOPMENT be pleased to state:

ate:

- (a) the details of colonies set up under Self Finance Housing Scheme (SFS) till 31.03.13 along with complete details of each scheme, name-wise;
- (b) the total number of flats constructed under the scheme, category-wise;
- (c) the details of flats cancelled, colony-wise;
- (d) the details of allotments restored after charging fine, interest etc;
- (e) the number of SFS flats lying vacant with DDA at present, colony-wise; and
- (f) the number of flats in all the SFS colonies out of the total number of flats that were allotted to SC/ST by DDA category-wise and colony-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a) &(b): Delhi Development Authority (DDA) had 136 schemes for construction of SFS houses consisting of 31,013 houses as given in Annexure-A. These houses are constructed in different pockets of the city including Dwarka, Rajouri Garden, Pashcim Vihar, Rohini, Gazipur, Sarita Vihar, Shalimar Bagh and Vasant Kunj.

(c) & (d) : As per terms and conditions of the allocation/allotment of Self Finance Scheme (SFS) flats, the allottees are required to make payment within the stipulated time frame indicated in the demand-cum-allotment letter. However, in case there is any delay in making payment of demanded amount, the delay period is regularized subject to payment of restoration charges and other usual charges, by the competent authority considering the merits of the case. As per DDA no such data/information regarding allotments restored after charging fine, interest etc. is maintained by them.

(e): Of the total number of SFS flats constructed, 371 category-II SFS houses and 50 category-III houses are lying vacant presently as in Annexure-A.

(f) : DDA reserves the flats for SC/ST and other categories strictly as per prescribed reservation policy. Upto 1992, 1600 flats were allocated to SC & ST (combined) applicants and thereafter, upto 1996, 650 SC & 409 ST applicants were allocated flats under SFS category. SFS schemes were discontinued after 1996.